

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI

80

C.P. No. 47/95
in
O.A. No. 10/91

New Delhi this the 8th Day of September, 1999

HON'BLE MR. JUSTICE V. RAJAGOPALA REDDY, VICE CHAIRMAN
HON'BLE MRS. SHANTA SHASTRY, MEMBER (A)

1. Vidyut Fitter (Pumb) Employees Union
Kota Division,
through Shri Madar Bux, President of the
Union.
2. Mr. J.K. Khanna,
Electric Fitter (Pump)
Qr. No. 748 C
Railway New Colony,
Kota Junction, Kota. Petitioners

(By Advocate: Shri B.L. Madhok, proxy for
Shri B.S. Mainee)

Versus

1. Mr. M. Ravindran,
General Manager,
Western Railway, Church Gate,
Bombay.
2. Mr. Sirajuddin
Divisional Railway Manager,
W. Rly. Kota.
3. Mr. Arjun Tabiyar,
D.P.O.
W. Rly, Kota.
4. Mr. G.H. Bhanusali
Sr. Divisional E.E.
W.Rly, Kota

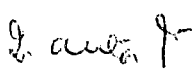
(By Advocate: Shri D.S. Mahendru, proxy counsel
Shri P.S. Mahendru)

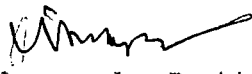
O R D E R (Oral)

By Reddy, J.

The learned proxy counsel for the petitioners
requests to withdraw the CP.

The CP is, therefore, dismissed as withdrawn.


(Mrs. Shanta Shastri)
Member(A)


(V. Rajagopala Reddy)
Vice Chairman(J)